



NOTIFICATION No. 308/2021

MADRAS HIGH COURT

SITTING ARRANGEMENTS FOR CHRISTMAS HOLIDAYS 2021

FOR THE PRINCIPAL SEAT AT MADRAS AND

MADURAI BENCH OF MADRAS HIGH COURT AT MADURAI

It is hereby notified that the following sitting arrangements are made for Christmas Holidays 2021, i.e., from 24.12.2021 (Friday) to 02.01.2022 (Sunday) for the Madras High Court (both Principal Seat and Madurai Bench) :-

1. The Hon'ble Thiru. Justice S.Vaidyanathan, The Hon'ble Dr. Justice Anita Sumanth, The Hon'ble Thiru. Justice P. Velmurugan, The Hon'ble Thiru. Justice B. Pugalendhi and The Hon'ble Thiru. Justice D. Bharatha Chakravarthy will sit at Principal Seat at Madras as Vacation Judges on 29.12.2021 (Wednesday) to dispose of urgent matters.
2. The Hon'ble Thiru. Justice C.V.Karthikeyan, The Hon'ble Tmt.Justice S.Ananthi and The Hon'ble Tmt. Justice S.Srimathy will sit at Madurai Bench of Madras High Court, Madurai, as Vacation Judges on 29.12.2021 (Wednesday), to dispose of urgent matters.

3. Their Lordships will sit to dispose of the urgent matters as follows:-

**PRINCIPAL SEAT**

SL.NO.	HON'BLE JUDGES	SUBJECT
1	The Hon'ble Thiru. <b>Justice S.Vaidyanathan</b> and The Hon'ble Thiru. <b>Justice D. Bharatha Chakravarthy</b>	All Division Bench Matters
1A	The Hon'ble Thiru. <b>Justice D. Bharatha Chakravarthy</b>	After Division Bench Work – All Single Bench Appellate Side and Original Side matters
2	The Hon'ble Dr. <b>Justice Anita Sumanth</b>	All Single Bench Writ Petitions
3	The Hon'ble Thiru. <b>Justice P. Velmurugan</b>	Criminal Original Petitions – Bail Applications and all other Petitions concerning Bail; All other Single Bench Criminal Side matters which are not specifically assigned to any other Bench.
4	The Hon'ble Thiru. <b>Justice B. Pugalendhi</b>	Criminal Original Petitions – Anticipatory Bail Applications and all other Petitions concerning Anticipatory Bail.

**MADURAI BENCH**

<b>SL.NO.</b>	<b>HON'BLE JUDGES</b>	<b>SUBJECT</b>
1	The Hon'ble Thiru. <b>Justice C.V.Karthikeyan</b> and The Hon'ble Tmt. <b>Justice S.Srimathy</b>	All Division Bench Matters.
1A	The Hon'ble Thiru. <b>Justice C.V.Karthikeyan</b>	After Division Bench Work – All Single Bench Writ Petitions.
1B	The Hon'ble Tmt. <b>Justice S.Srimathy</b>	After Division Bench Work – All Single Bench Appellate Side matters.
2	The Hon'ble Tmt. <b>Justice S.Ananthi</b>	All Single Bench Criminal Side matters.

The following Officers are nominated as Vacation Officers for the Principal Seat at Madras and Madurai Bench of Madras High Court at Madurai :-

<b>SL.NO.</b>	<b>PRINCIPAL SEAT</b>	<b>MADURAI BENCH</b>
1	Tmt.B. Sumaiyah, Deputy Registrar (Digitization-II)	Selvi.M. Fathima, Joint Registrar (Computer)
2	Tmt.R. Anjali Devi, Assistant Registrar (Records)	Thiru.N.Elango, Assistant Registrar (C.O)
3	Thiru.S. Kannan, Assistant Registrar (Commercial Cases)	Tmt.K. Sudha, Assistant Registrar (A.E.)

The aforesaid Officers are hereby instructed to act as Vacation Officers from **24.12.2021 (Friday) to 02.01.2022 (Sunday)** (*inclusive of holidays*).

Sitting of the Vacation Court will be from 10.30 a.m. to 4.45 p.m. on 29.12.2021 (Wednesday) in the Madras High Court (both Principal Seat and Madurai Bench).

The method of hearing of cases being followed now in the Madras High Court (both Principal Seat and Madurai Bench) will be applicable for the Christmas Holidays Sitting 2021.

Notice of any application of urgent matters alone should be presented along with the papers to the Vacation Officers on **27.12.2021 (Monday) from 10.30 a.m. to 01.30 p.m. in the Madras High Court (both Principal Seat and Madurai Bench)** by following the present system of filing of case papers, copy applications, returning/representing the case papers and receiving the order copies, by physical mode through the respective counters provided for the purpose.

The e-mail id of the Vacation Officers is as follows:-

- a) Principal Seat : **[masbenchvac1@gmail.com](mailto:masbenchvac1@gmail.com)**
- b) Madurai Bench : **[mdubenchvac1@gmail.com](mailto:mdubenchvac1@gmail.com)**

No application should be presented at the residence of the Hon'ble Vacation Judges under any circumstances and no lunch motion will be entertained during Christmas Holidays 2021.

For the bail petitions, Lower Court bail order should be enclosed along with the petitions.

The Registry of Madras High Court (both Principal Seat and Madurai Bench) will work from 10.00 a.m. to 4.45 p.m., on all working days during Christmas Holidays 2021, except the Court sitting day, on which day, the Registry will function from 10.00 a.m. to 5.45 p.m., or till the rising of the Court, whichever is later.

HIGH COURT, MADRAS

DATED: 20.12.2021

Sd/- P.DHANABAL

REGISTRAR GENERAL